



The Maharashtra Casinos (Control and Tax) (Repeal) Act, 2023

Act No. 04 of 2024

Keywords:

To repeal Maharashtra Casinos (Control and Tax) Act, 1976

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महाराष्ट्र शासन राजपत्र असाधारण भाग आठ

वर्ष १०, अंक १(४)]

बुधवार, जानेवारी ३, २०२४/पौष १३, शके १९४५

[पृष्ठे २, किंमत : रुपये २७.००

असाधारण क्रमांक ४
प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधि व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of article 348 of the Constitution of India, the following translation in English of the Maharashtra Casinos (Control and Tax) (Repeal) Act, 2023 (Mah. Act No. IV of 2024), is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

SATISH WAGHOLE,
Secretary (Legislation) to Government,
Law and Judiciary Department.

MAHARASHTRA ACT No. IV OF 2024.

(First published, after having received the assent of the Governor in the "Maharashtra Government Gazette", on the 3rd January 2024).

An Act to repeal the Maharashtra Casinos (Control and Tax) Act, 1976.

Mah.
XXXI of
1976.

WHEREAS, it is expedient to repeal the Maharashtra Casinos (Control and Tax) Act, 1976 ; it is hereby enacted in the Seventy-fourth Year of the Republic of India, as follows :—

1. This Act may be called the Maharashtra Casinos (Control and Tax) Short title. (Repeal) Act, 2023.

Repeal of Mah. XXXI of 1976. **2.** The Maharashtra Casinos (Control and Tax) Act, 1976, is hereby repealed. Mah. XXXI of 1976.